

K. SIVA PRASAD
REGISTRAR GENERAL



HYDERABAD
PIN: 500 066

☎ (O): 23446166
Fax: 23446155

ROC.NO.2680/2009-D1(3), Dt: 14-11-2013

Sir,

Sub:- Vehicles – Subordinate Courts - Purchase of 5 Nos. Maruti Suzuki SX4 vehicles for use of Additional CBI Courts i.e., three (3) at Hyderabad and two (2) at Visakhapatnam – Quotations – Called for - Regarding.

The Registry of High Court intends to purchase 5 Nos. Maruti Suzuki SX4 vehicles for use of Additional CBI Courts i.e., three (3) at Hyderabad and two (2) at Visakhapatnam. Therefore, you are requested to submit your quotations for the above model vehicles as per DGS and D rate contract. You are further requested to submit the separate quotations for dealer price and Special Government Price.

The sealed quotations may be sent in the name of the Registrar General, High Court of A.P., Hyderabad by superscribing on the envelope as "Quotation for supply of 5 Nos. Maruti Suzuki SX4 vehicles" by post or in person, so as to reach the Registrar General, High Court of A.P., Hyderabad on or before 4.00 P.M. on

27.11.2013

The Registrar General reserves the right to accept or reject any or all the quotations without assigning any reasons.

Yours faithfully,

REGISTRAR GENERAL

NOTE: The sealed quotations should be neatly typed and submitted.

To:

The Authorised Dealers of Maruti Suzuki in the State of Andhra Pradesh.